

MR. CHAIRMAN: Thank you. You have made your point. ...(*Interruptions*)... Now, Shri Sandosh Kumar P - Demand to declare recent landslide in Wayanad district as calamity of severe nature under level—3 Disasters. ...(*Interruptions*)... You have made your point. ...(*Interruptions*)... Shri Sandosh Kumar P, go ahead. ...(*Interruptions*)... Nothing is going on record except Shri Sandosh Kumar P. सर, आपने कह दिया है ...(**व्यवधान**)... You have made your point. रामगोपाल जी, आपने वकीलों पर कहा है, पर आप बहुत अच्छे वकील हैं। You have made your point. Shri Sandosh Kumar P, please go ahead. Only what Shri Sandosh Kumar P is saying will go on record. ...(*Interruptions*)...

Demand to declare recent landslide in Wayanad district as calamity of severe nature under Level-3 disasters

SHRI SANDOSH KUMAR P (Kerala): Sir, landslide which happened in some parts of Mundakkai Village in Wayanad, Kerala, is unparalleled in the history of natural calamities in Kerala. It took more than 420 lives, 109 lives are still missing and more than 1,000 buildings, including mosques, statues, school buildings, houses are completely damaged. So, there is a request from our side to consider this as a Calamity of Severe Nature Level-3 Disaster. ...(*Interruptions*)...

श्री जावेद अली खान (उत्तर प्रदेश): सर, हम लोग बहिष्कार कर रहे हैं, क्योंकि हमें ज़ीरे आवर में भी समय नहीं मिल रहा है।

جناب جاوید علی خان : سر، ہم لوگ بہشکار کر رہے ہیں، کیوں کہ ہمیں زیر و آور میں بھی وقت نہیں مل رہا ہے۔[†]

(*At this stage, some hon. Members left the Chamber.*)

SHRI SANDOSH KUMAR P: And, we have submitted a plan of Rs.2,221 to rehabilitate affected people and places. Sir, instead of declaring this as a Calamity of Severe Nature, we feel that the treatment of the Centre is a kind of cruelty of severe nature. It is not supporting the State of Kerala. The hon. Prime Minister was kind enough to visit the spot on 10th August, 2024 itself. But, I am constrained to state that it has ended with some good photos and videos. So, this kind of approach must be revisited. We demand inclusion of this calamity as Level—3 calamity. And, Sir, Central rules related to natural calamities are illogical and impractical as far as our

[†] Transliteration in Urdu script.

State is concerned. So, there is a need to revisit these laws also. Politics should not be a barrier to help the people of a State. Of course, we all have political differences and it should not be a barrier in helping people of the State of Kerala. Once again, I take this opportunity to request to include this as a Calamity of Severe Nature.

MR. CHAIRMAN: The following hon. Members associated themselves with the matter raised by the hon. Member, Shri Sandosh Kumar P: Shrimati Jebi Mather Hisham (Kerala), Shri M. Mohamed Abdulla (Tamil Nadu), Dr. John Brittas (Kerala), Shrimati Phulo Devi Netam (Chhattisgarh), Shri R. Girirajan (Tamil Nadu), Dr. Sasmit Patra (Odisha), Shri P. P. Suneer (Kerala), Dr. Kanimozhi NVN Somu (Tamil Nadu), Shri Jose K. Mani (Kerala), Shrimati Mahua Maji (Jharkhand), Dr. Fauzia Khan (Maharashtra), Shri Niranjan Bishi (Odisha), Shri A. A. Rahim (Kerala), Dr. V. Sivadasan (Kerala) and Shri Haris Beeran (Kerala).

MR. CHAIRMAN: Now, Shrimati Sangeeta Yadav - Need for promulgation of Government skills meant for women empowerment. ...(*Interruptions*)...

SHRIMATI JEBI MATHER HISHAM: Sir, ...(*Interruptions*)...

MR. CHAIRMAN: I will come to you. ...(*Interruptions*)... I have to adjust. ...(*Interruptions*)... No, ...(*Interruptions*)... One second, please take your seat. ...(*Interruptions*)...

Need for promulgation of Government schemes meant for Women's empowerment

श्रीमती संगीता यादव (उत्तर प्रदेश) : माननीय सभापति महोदय, आपने मुझे महिलाओं से जुड़े मुद्दे पर बोलने का अवसर दिया, इसके लिए मैं आपका आभार प्रकट करती हूं। महोदय, हमारे माननीय प्रधान मंत्री जी द्वारा महिलाओं के सशक्तीकरण के लिए नमो झोन दीदी, लखपति दीदी और स्वास्थ्य संबंधी अनेक योजनाएं चलाई जा रही हैं।

MR. CHAIRMAN: Sangeetaji, one minute. Hon. Members are aware that when a particular matter is raised in Zero Hour, that may be in the heart of many people. They associate ...(*Interruptions*)... Would you take your seat first? ...(*Interruptions*)... They can associate, they can't say anything. ...(*Interruptions*)... That is the practice. Sangeetaji, go ahead. Only Sangeetaji will speak. Nothing else will go on record.